Written Answers to

Progress of solar parks and ultra mega solar power projects

864. SHRI K. K. RAGESH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) what is the progress made in setting up solar parks and ultra mega solar power projects in the country;

(b) what is the total estimated amount allocated by Government for such projects; and

(c) whether Government has disbursed any funds for the purpose and if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) The Government has approved 27 solar parks having aggregate capacity of 18,418 MW in 21 States/Union Territories till date. The details are given in Statement-I (*See* below).

(b) The total estimated cost allotted by Government for the scheme for "Development of Solar Parks and Ultra Mega Solar Power Projects" is ₹ 4050.00 crore.

(c) The State-wise details of funds released to Solar Energy Corporation India (SECI) for further disbursement to the Solar Power Park Developers under the Scheme are given in Statement-II.

Statement-I

Sl.No.	State	Capacity (MW)	Land identified at	
1.	Andhra Pradesh	1500	NP Kunta of Anantpuramu and Galiveedu of Kadapa Districts	
2.	Andhra Pradesh	1000	Kurnool District	
3.	Andhra Pradesh	1000	Galiveedu Madal, Kadapa district	
4.	A & N Islands	100	South Andaman	
5.	Arunachal Pradesh	100	Near Tezu township in Lohit district	
6.	Assam	69	Amguri in Sibsagar district	
7.	Chhattisgarh	500	Under finalization	

Details of Solar Parks approved to different States/UTs

236 Written Answers to [RAJYA SABHA]

Sl.No.	State	Capacity (MW)	Land identified at	
8.	Gujarat	700	Radhanesda, Vav, Distt. Banaskantha	
9.	Himachal Pradesh	1000	Spiti Valley of Lahaul & Spiti District	
10.	Jammu and Kashmir	100	Under finalization	
11.	Karnataka	2000	Pavagada taluk Tumkur district	
12.	Kerala	200	Kasargode district	
13.	Madhya Pradesh	750	Rewa, MP	
14.	Madhya Pradesh	2000	Neemuch, Agar, Mandsaur, Shajapur, Rajgarh, Chhatarpur and Morena	
15.	Maharashtra	500	Sakri, Dhule district of Maharashtra	
16.	Meghalaya	20	West Jaintia Hills and East Jaintia Hills districts	
17.	Nagaland	60	Dimapur, Kohima and New Peren districts	
18.	Odisha	1000	Under finalization	
19.	Rajasthan	680	Bhadla Phase II, Bhadla, Rajasthan	
20.	Rajasthan	1000	Bhadla Phase III, Bhadla, Rajasthan	
21.	Rajasthan	1000	Jaisalmer Phase I, Jaisalmer, Rajasthan	
22.	Rajasthan	500	Bhadla Phase IV, Bhadla, Jodhpur Rajasthan	
23.	Tamil Nadu	500	Ramanathapuram district.	
24.	Telangana	1000	Gattu, Mahabubnagar district	
25.	Uttar Pradesh	600	Jalaun, Allahabad, Mirzapur and Kanpur Dehat districts	
26.	Uttarakhand	39	Almora district	
27.	West Bengal	500	East Mednipur, West Mednipur, Bankura districts	

[7 December, 2015]

(₹ in Crore)

		((in cioic)	
Sl.No.	State	CFA released	
1.	Gujarat	2.75	
2.	Andhra Pradesh	225.50	
3.	Uttar Pradesh	6.25	
4.	Rajasthan	81.95	
5.	Madhya Pradesh	39.25	
6.	Karnataka	20.25	
7.	Telangana	2.75	
8.	Meghalaya	0.25	
9.	Kerala	0.25	
10.	Arunachal Pradesh	0.25	
11.	Nagaland	0.25	
12.	West Bengal	0.25	
13.	Andaman and Nicobar Islands	0.25	
14.	Fund Handling charges to SECI (₹ in Cr.)	3.732	

Statement-II

Solar grid-fed energy generation

865. SHRI V. P. SINGH BADNORE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) what is the present solar grid - fed energy generation in the Country;

(b) what is the subsidy being given at different levels in the grid connected solar power plants; and

(c) the details of countries which are supplying photovoltaic plant panels to the country?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) As on 30.11.2015, Solar grid-fed energy generation capacity in the country is 4680 MW.

(b) Central Financial Assistance (CFA) in the Grid-connected solar power plants varies from scheme to scheme. Scheme-wise details of CFA admissible are given in Statement (*See* below).